



**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/44/2016**  
**NAME OF THE PETITIONER(S) : C. Ramachandran**  
**NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others**  
**UNDER SECTION : 397, 398, 402, 237 & 111**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. RATESH	Counsel for R1 to R10	
2.	S. Manjula Devi, Adv For KSR & Co	For petitioner	

**ORDER**

Ms S Manjula Devi, counsel for petitioner present and submitted that the senior counsel could not attend before the Tribunal today due to personal inconvenience. He prayed time for submitting arguments. Shri R Rajesh, counsel for R1 to R10 present. Time extended at request. Put up on **25.07.2017** at **10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)